

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Srinagar, the 10th June, 2026

S.O.- 167 In exercise of the powers conferred under sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoints Mr. Muazzam Ali, JKAS, Deputy Director Estates, Kashmir as Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within his territorial jurisdiction.

By Order of the Government of Jammu and Kashmir

Sd/-
(Achal Sethi)

Commissioner/Secretary to the Government

No. LAW-Powr/3/2023-10

Dated :- 10 -06 - 2026

Copy to the:-

1. Financial Commissioner (Additional Chief Secretary), Estates Department, J&K.
2. Joint Secretary(J&K) Ministry of Home Affairs, Government of India.
3. Divisional Commissioner, Kashmir.
4. District Magistrate Srinagar.
5. Director Estates, Kashmir.
6. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
7. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
8. Incharge Website section

(Shamim Ahmad Wani)

Additional Secretary to Government
Department of Law, Justice & PA.